

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 203
(IB)-639(ND)2020

IN THE MATTER OF:

M/s. Calco Poly Technik Private Limited. ... Applicant/Petitioner

Versus

M/s. AGH Altech Private limited ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 13.04.2022

CORAM:

**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

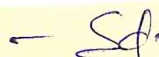
For the Applicant :

For the Respondent :

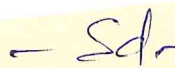
ORDER

None appears for the Applicant despite repeated calls. We notice that none appeared for the Applicant on the last date 08.03.2022 too.

Accordingly, the IB petition 639/ND/2020 is dismissed for default.



**(L. N. GUPTA)
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**